

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP 712/2018  
in  
OA 2871/2015**

**This the 8th day of February, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Ravi Kumar  
S/o Sh. Rajinder Prasad,  
Aged about 21 years,  
Group 'D'  
Department: Post Office  
Designation: GDSMD  
Nature of grievance: Termination of Appointment  
R/o VPO Gokul,  
Tehsil and Thana Mahalan,  
District Mathura, UP.
  
2. Sonu Singh  
S/o Sh. Raghnath Singh,  
Aged about 22 years,  
Group 'D'  
Department: Post Office  
Designation: GDSMD  
Nature of grievance: Termination of Appointment  
R/o VPO Jaint Thana  
Jaint Kotwali, Vrindavan  
District Mathura, UP.
  
3. Avnish Kumar  
S/o Sh. Munna Lal  
Aged about 24 years,  
Group 'D'  
Department: Post Office  
Designation: GDSMD  
Nature of grievance: Termination of Appointment  
R/o Village Nagh Brahman  
Post Salempur Thana  
Sehpan Tehsil, Sadaband  
District Hathras.

4. Jagveer Singh  
 S/o Sh. Prabhu Dayal  
 Aged about 29 years,  
 Group 'D'  
 Department: Post Office  
 Designation: GDSMD  
 Nature of grievance: Termination of Appointment  
 R/o Village Govindpuri  
 District Mathura, UP.

5. Deepak Kumar  
 S/o Sh. Rajender Prasad,  
 Aged about 22 years,  
 Group 'D'  
 Department: Post Office  
 Designation: GDSMD  
 Nature of grievance: Termination of Appointment  
 R/o Moh Teelepara Gokul  
 District Mathura, UP.

...Applicants

(By Advocate: Ms. Geeta Verma for Ms. Rani Chhabra)

### **VERSUS**

1. Manisha Sinha  
 Government of India,  
 Ministry of Communications & IT  
 Department of Posts  
 Through: Postmaster General  
 Agra Region, Agra U.P.

2. Shri Umrao Singh  
 Senior Superintendent of Post Offices  
 Mathura Division  
 U.P.

...Respondents

(By Advocate: Sh. Duli Chand, Sh. R.V. Sinha and Sh. Amit Sinha)

**ORDER (Oral)****Hon'ble Mr. S.N. Terdal, Member (J):**

In view of the Order of Hon'ble High Court dated 17.12.2018, the CP is closed with a liberty to the applicant to file afresh, if so advised as per law.

Notices stand discharged.

**(Mohd. Jamshed)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

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